Election Matter
Time Bound

F.No.C.50/126/2014-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

New Delhi, the 14th January, 2015

To

All Chief Commissioners/DGs in CBEC.

Subject:- General Election to the Legislative Assembly of Delhi and some Bye-elections – 2015 - Briefing meeting and appointment of Expenditure Observers – regarding.

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No.464/Exp.Obs./2015/EEPS/Vol.II/182 dated 13th January, 2015 forwarding therewith a list of 19 IRS(C&CE) officers who have been appointed as Expenditure Observers for General Election to the Legislative Assembly of Delhi and some Bye-election – 2015 (List attached). The Election Commission has fixed a Briefing Meeting at Vigyan Bhavan, New Delhi on 17th January, 2015.

2. It is requested that the officers (as per list) under your charge may be directed to ensure their presence in Briefing Meeting at Vigyan Bhavan, New Delhi on 17th January, 2015 and also direct them to report at 11.30A.M. for registration.

Yours faithfully,

(S.R. Sharma)
Director (Ad.II)

Encl: As above.

Copy to:-

1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.
2. The Secretary, (Shri Avinash Kumar, Under Secretary), Election Commission of India, New Delhi for information w.r.t. the Commission’s letter referred above.

(S.R. Sharma)
Director (Ad.II)
MOST IMMEDIATE
By Special Messenger/E-mail

ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
Dated: 13th January, 2015

To
Shri S. R. Sharma, Director and Nodal Officer
M/o Finance, Deptt. of Revenue
Central Board of Excise & Customs
Room No.52, North Block
New Delhi
(dsad2-cbec@nic.in)

Sub:- General Election to the Legislative Assembly of Delhi and some Bye-elections-2015— Briefing meeting and appointment of Expenditure Observers – Regarding.

Sir,

I am directed to refer to your letter no. C.50/126/2014-Ad.II, dated 10th December, 2014 and 19th December, 2014 and to state that the Commission vide its Press Note no. EC/PN/3/2015 and ECI/PN/4/2015, dated 12.01.2015 (copy enclosed) has announced General Election to the Legislative Assembly of Delhi and some Bye-elections-2015.

2. In exercise of the power conferred on it by Article 324 of Constitution and Section 20B of the Representation of the People Act, 1951 the Election Commission hereby appoints the Expenditure Observer (19 IC&CES Officers as per list enclosed) for the Elections announced by the Commission vide above mentioned Press Note.

3. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of the Representation of the People Act, 1951, they will be deemed to be on deputation to the Election Commission from now till the completion of election. Working as Observer of the Election Commission they will be under subject to the control, superintendence and discipline of the Election Commission for their duties performed as Observer.

4. As Observer of the Commission, they are entitled for TA/DA as admissible on tour. They will draw TA/DA from their Ministry/Department/Office. The expenditure will be debitable to the Budget grant of their Ministry or Department/Office. They are also entitled to travel by air by any scheduled commercial flight of any Airlines. However whenever they travel by train, it shall be as per their entitled class.
5. The deployment order indicating the State, District and Constituency shall be given during the briefing. They are expected to access the Observer’s portal from http://eci.nic.in or http://observerseci.nic.in and remain in contact with their nodal officer.

6. They are directed to ensure their presence in the briefing session as per schedule given below without fail. Failure to attend briefing session may result in disciplinary action.

7. Their user id and password for accessing the Observer portal is their Observer Code as mentioned in the list enclosed. They should change their password on first login.

8. In this connection, I am directed to forward herewith a list of Expenditure Observers (19 IC&CES Officers) with the request to intimate them immediately with direction to ensure their presence in Briefing Meeting at Hall No. 4, 1st Floor, Vigyan Bhavan, New Delhi on 17th January, 2015. The Officers should come prepared for making their 1st visit to their assigned ACs/Dist. HQ. immediately after briefing in case deployed for General Election to Legislative Assembly of Delhi. The first visit to the constituency will last for 3 days. The Expenditure Observers may be informed to report at 11.30 AM for registration followed by briefing by the Commission.

9. The receipts of the letter to Expenditure Observers and the delivery of the same may be confirmed in writing to the Commission at the FAX No. 011-23318506, 23052049 by 16th January, 2015 (FN).

Yours faithfully,

(AVINASH KUMAR)
UNDER SECRETARY
(avinash.kr@eci.gov.in)

Annexure List of Expenditure Observers
<table>
<thead>
<tr>
<th>Sl.No.</th>
<th>R-CODE</th>
<th>NAME</th>
<th>SERVICE</th>
<th>BATCH</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>R-13592</td>
<td>Dinesh Singh</td>
<td>IC&amp;CES</td>
<td>2004</td>
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<tr>
<td>2.</td>
<td>R-14709</td>
<td>C.S.Mishra</td>
<td>IC&amp;CES</td>
<td>2002</td>
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<tr>
<td>3.</td>
<td>R-14803</td>
<td>P. Narsimha Rao</td>
<td>IC&amp;CES</td>
<td>2005</td>
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<tr>
<td>4.</td>
<td>R-14816</td>
<td>P.C. Nayak</td>
<td>IC&amp;CES</td>
<td>2005</td>
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<tr>
<td>5.</td>
<td>R-15637</td>
<td>Sanjay Kumar Sinha</td>
<td>IC&amp;CES</td>
<td>2002</td>
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<tr>
<td>6.</td>
<td>R-16321</td>
<td>Rahul Rajput</td>
<td>IC&amp;CES</td>
<td>2006</td>
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<tr>
<td>7.</td>
<td>R-16347</td>
<td>Rewat Raja Bahl</td>
<td>IC&amp;CES</td>
<td>2005</td>
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<tr>
<td>8.</td>
<td>R-17322</td>
<td>Binoy Kumar</td>
<td>IC&amp;CES</td>
<td>1998</td>
</tr>
<tr>
<td>9.</td>
<td>R-18699</td>
<td>Mohammad Irfan Aziz</td>
<td>IC&amp;CES</td>
<td>2007</td>
</tr>
<tr>
<td>11.</td>
<td>R-18750</td>
<td>Ruchin Gupta</td>
<td>IC&amp;CES</td>
<td>2004</td>
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<tr>
<td>12.</td>
<td>R-20846</td>
<td>Priyank Chaturvedi</td>
<td>IC&amp;CES</td>
<td>2010</td>
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<tr>
<td>13.</td>
<td>R-20847</td>
<td>Ajay Kumar Pandey</td>
<td>IC&amp;CES</td>
<td>1996</td>
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<tr>
<td>14.</td>
<td>R-20848</td>
<td>Rajesh Kumar Sahu</td>
<td>IC&amp;CES</td>
<td>2010</td>
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<tr>
<td>15.</td>
<td>R-20849</td>
<td>Pankaj Kumar</td>
<td>IC&amp;CES</td>
<td>2010</td>
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<tr>
<td>16.</td>
<td>R-20850</td>
<td>Rohit Singhal</td>
<td>IC&amp;CES</td>
<td>2002</td>
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<tr>
<td>17.</td>
<td>R-20851</td>
<td>Rajesh Kumar</td>
<td>IC&amp;CES</td>
<td>2009</td>
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<tr>
<td>18.</td>
<td>R-20852</td>
<td>Arvind Kumar Chaursia</td>
<td>IC&amp;CES</td>
<td>2010</td>
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<td>19.</td>
<td>R-15417</td>
<td>Dinesh Bhoyar</td>
<td>IC&amp;CES</td>
<td>2005</td>
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